## Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary received	of claims		y of claims nitted	Amou nt of	Amount of Claims not	Amount of claims	Details in Annexure	Remark, If any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contin gent claim s	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	8,36,67,553.44	1	7,69,44,056.44	-	67,23,497.00	_		The Ex- management has not provided the records of the Corporate Debtor and the MCA records are updated till 31.03.2014 (date of balance sheet) and therefore the IRP/RP has relied upon the claim and records filed by the Claimant.
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-

7	Operational creditors (Government Dues)	2	38,45,36,871.00	1	36,51,52,552.2	_	_	1,93,84,318.74		the Ex- management has not provided the records of the Corporate Debtor and the MCA records are updated till 31.03.2014 (date of balance sheet) and therefore the RP has relied upon the claim and recovery certificates filed by the Claimant.
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
	Total	3	46,82,04,424.44	2	44,20,96,608.70	-	67,23,497.00	1,93,84,318.74		

#### Annexure-1 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 04/03/2024

#### List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.			ils of eceived		Det	tails of clain	n admitted		Amount of contingent	Amount of any	claim not		Remark if any
	ditor			Amount of claim admitted	Nature of claim	Amount covered by guarantee	related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	admitted	under verificatio n	
	-	-	-	-	-	-	-	-	-	-		-	-

#### Annexure-2 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 04/03/2024

## List of unsecured financial creditors belonging to any class of creditors

														(Amount in ₹	
	SI. No.	Name creditor	of	Details or received			Deta	ails of claim	admitted		Amount of	Amount of any	Amount of claim		Remarks if any
				Date of receipt	Amount claimed	Amount of claim admitted	Natur e of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	continge nt claim		not admitted	verification	
-	·	-		-	-	-	-	-	-	-	-	-	-	-	-
-		-		-	-	-	-	-	-	-	-	-	-	-	-
-	•	-		-	-	-	-	-	-	-	-	-	-	-	-

## Annexure-3 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 04/03/2024

# List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name creditor	of	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent	Amount of any	(	nt in ₹) Amount of claim	Remarks if any
-		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may beset- off	admitted	under verification		
	-		-	-	-	-	-	-	-	-	-		-	-

## Annexure-4 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 04/03/2024

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

											(Amount	in ₹)	
Sl. No.	Name of creditor	Detai claim re			Details	of claim adr	nitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarante e	Whether related party?	% of voting share in CoC	- crann	dues, that may beset- off		verificati on	
1	Hadirah Steels Private Limited	21-04-2023	8,36,67,553.44	7,69,44,056.44	Financial Debt	-	No	100	-	-	67,23,497.00		the Ex- management has not provided the records of the Corporate Debtor and the MCA records are updated till 31.03.2014 (date of balance sheet) and therefore the applicant IRP/RP has relied upon the claim and records filed by the Claimant.

## Annexure-5 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 04/03/2024

									(				(A manutin Ŧ	<b>`</b>
													(Amount in₹	)
SI.	Name	of	Detail	s of		Detai	ls of claim adı	mitted		Amount of	Amount of	Amount of	Amount of	Remarks
No.	creditor		claim re	ceived						contingent	any	claim not	claim	if any
			Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may beset- off	admitted	under verification	
	-		-	-	-	-	-	-	-	-	-		-	-

List of operational creditors (Workmen)

#### Annexure-6 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 04/03/2024

# List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name of creditor	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aumitteu	verification	
	-	-	-	-	-	-	-	-	-	-		-	-

## Annexure-7 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 04/03/2024

dmitted	f claim	AmountAmountofofany		Remarks if any
t Whether related party?		continge mutual ntclaim dues, that may beset-off	under verification	
No	70,86		70,86,073.74	the Ex- management has not provided the records of the Corporate Debto and the MCA records are updated till 31.03.2014 (date of balance sheet) and therefore the RP has relied upon the claim and recovery certificates filed by the Claimant.
No	1229		12298245.00	

# List of operational creditors (Government dues)

## Annexure-8 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 04/03/2024

## List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor		of claim eceived			Detail clair admit	n			Amount of continge	Amount of any Mutual	Amount of claim not	of claim under	Remarks ,if any	Status of Verification of claim
			Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amo unt cover ed by guara ntee	Whether related party?	% of voting share in CoC	-nt clai m	dues, that may be set-off	admitted	verifica- tion		
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

#### Annexure-9 Name of the corporate debtor: RANA HEAVY ENGINEERING LIMITED; Date of commencement of CIRP: 03rd March, 2023; List of creditors as on: 04/03/2024

## List of other creditors (Other than financial creditors and operational creditors)

												(Amou	unt in₹)	
SI. No.	Name o creditor	of	Detail claim re			Detai	ls of claim ad	mitted		Amount of contingent	Amount of any	claim not	claim	Remarks if any
-		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may beset- off	admitted	under verification		
	-	-		-	-	-	-	-	-	-	-		-	-